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[Shri C. M. Stephen] of crew/officers wages worked out is as under:

Category of Staff	Percentage payable		Amount Rs.
1. Officers		50%	2,97,350.00
2. Gadets	×	$6\sigma_{/\sigma}^{\sigma/}$	15,724.02
3. Grew	¥	75%	2,53,591.10
	Total	2	5,66,665.21

The Board of Directors of Syndicate Bank, as well as the Board of Directors of Vysya Bank Ltd., have approved the settlement ot wages of crew/officers of this vessel as per the above compromised formula agreed to. The Board of Directors have also confined that Jammu & Kashmir Bank Ltd., have agreed to the said compromise formula.

The inconvenience caused to ihe Hon'ble Members is regretted.

PAPERS LAID ON THE TABLE

Report (1980-81) aud Accounts of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited. Port Blair and related papers

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (RAO BIRENDRA SINGH): Sir, I beg to lay on the Table, under subsection (1) of section 619A of the Companies Act, 1.956 a copy each (in English and Hindi) of the following papers:^-

- (i) Fourth Annual Repoit and Accounts of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1980-81. together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- fii) Review by Government on the working of the Corporation [Placed in Library. See No. LT-5456/82 for (i) and

Certified Accounts (1980-81) of the **Indian Institute of Management, Calcutta** and related papers

on the Table

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:

- (i) Certfiied Annual Accounts of the Indian Institute of Management, Calcutta, for the year 1980-81, and the Audit Report on the Acounts.
- (ii) Statement giving reasons for the delay in laying the paper mentioned at (i) above. [Placed in Library. See No. LT-5443/82 for (i) and (ii).]

Assam Taxation Laws (Amendment) Aet, 1982.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAT-TABHI RAMA RAO): Sir, I beg to lay on the Tablle a copy (in English and Hindi) of the Assam Taxation Laws (Amendment) Act, 1982, (No. 1 of 1982) enacted by the President, under sub-section (3) of section 3 of the Assam Slate Legislature (Delegation of Powers) Act, 1982. [Placed in Library. See No. LT-5447/82.]

Reports (1981) on the working of the activities of various nationalised Banks and related papers

SHRI PATTABHI RAMA RAO: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings Acts. 1970 ad

- (i) Annual Report on the working and activities of the Central Bank of India for the year ended the 31st December 1981, together with the Accounts and the Auditors' Report thereon.
- (ii) Annual Report on the working and activities of the Bank of India,

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- for the year ended the 31st December, 1981 together with the Accounts and the Auditors' Report thereon.
- (iii) Annual Report on the working and activities of the Punjab Nation-il Bank, for the year ended the 31st December, 1981, together with the Accounts and the Auditors' Report thereon.
- (iv) Annual Report on the working and activities of the Bank of Baroda, for the year ended the 31st December, 1981, together with the Accounts and the Auditors' Report thereon.
- (v) Annual Report on the working and activities of the United Commercial Bank, for the year ended the 31st December, 1981 together with the Accounts and the Auditors' Report thereon.
- (vi) Annual Report on the working and activities of the Canara Bank, for the year ended the 31st December, 1981, together with the Accounts and the Auditors' Report thereon.
- (vii) Annual Report on the working and activities of the United Bank of India, for the year ended the 31st December, 1981 together with the Accounts and the Auditors' Report thereon.
- (viii) Annual Report on the working and activities of the Dena Bank, for the year ended the 31st December, 1981, together with the Accounts and the Auditors' Report thereon.
- (ix) Annual Report on the working and activities of the Syndicate Bank, for the year ended the 31st December, 1981 together with the Accounts and the Auditorsi' Report thereon.
- (x) Annual Report on the working and activities of the Union Bank of India, for the year ended the 31st December, 1981, together with the Accounts and the Auditors' Report thereon.
- (xi) Annual Report on the working and activities of the Allahabad Bank for the year ended the 31st December, 1981, together with the Accounts and the Auditors' Report thereon.

- (xii) Annual Report on the working and activities of the Indian Bank, for the year ended the 31st December, 1981, together with the Accounts and the Auditors' Report thereon.
- (xiii) Annual Report on the working and activities of the Bank of Maharashtra, for the year ended the 3 lst December, 1981, together with the Accounts and the Auditors' Report thereon.
- (xiv) Annual Report on the working and activities of the Indian Overseas Hank, for the year ended the 31st December, 1981, together with the Accounts and the Auditors' Report thereon.
- (xv) Annual Report on the working anj activities of the Andhra Bank for the year ended the 31st December, 1981, together with the Accounts and the Auditors' Report thereon./
- (xvi) Annual Report on the working and activities of the Corporation Bank for the year ended the 31st December, 1981, together with the Accounts and the Auditors' Report thereon.
- Uvii) Annua! Report on the working and activities of the New Bank of India for the year ended the 31st December, 1981. together with the Accounts and the Auditors' Report thereon.
- (xviii) Annua) Report on the working and activities of the Oriental Bank of Commerce for the year ended the 31st December, 1981, together with the Accounts a.nj the Auditors' Report thereon.
- (xix) Annual Report on the working and activities of the Punjab and Sind Bank for the year ended the 31st December, 1981. together with the Accounts and the Auditors' Report thereon.
- (xx) Annual Report on the working and the activities of the Vijaya Bank for the year ended the 31st December, 1981, together with the Accounts and the Auditors' Report thereon. [Placed in Library. See No. 4510/82 for (i) to (xx).]